

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**Dated: 08.06.2020**

## **NOTICE**

**Take notice that the following matters listed on 09.06.2020 in the Court of Chairperson at 02:00 PM will not be taken up. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	S. Ramdakantha	Gauri Rasgotra
<b>2.</b>	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.  <b>With</b>	Karan Khanna	Gauri Rasgotra
<b>3.</b>	Comp. App. (AT) No. 256 of 2019	Somany Provident Fund Institution. Vs. Union of India Through Ministry of Corporate Affairs & Anr.	Pranav Sarthi	Karan Khanna-R2

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**